

New Schedule of IA flights

669. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Indian Airlines have adopted a new schedule in respect of its flights with effect from the 21-2-1991; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) and (b) While no new schedule has been introduced, Indian Airlines has restored, with effect from 21-2-1991, some of its services that had earlier been curtailed or withdrawn in order to conserve aviation turbine fuel in the wake of the Gulf War.

Clearance of Two New Oilfield Projects of ONGC for the Western Offshore Region

670. SHRI SURESH KALMADI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Government have cleared two new oilfield projects of the Oil and Natural Gas Commission located in the Western Offshore region; and

(b) if so, what is the estimated cost and production capacity of each project?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Yes Sir, Govt. has recently approved the following two projects of ONGC in Western Offshore region.

(i) Project for development of Neelam field in Western Offshore.

(ii) Project for development of Mukta field in Western Offshore.

(b) Estimated cost of the Neelam project is Rs. 2022.20 crores and the project is expected to yield 63.19 million tonnes of oil and 8.558 billion cubic metres of gas over a period of 21 years. The Estimated cost of the Mukta project is Rs. 1319.01 crores and the project is expected to yield 15.041 million tonnes of oil and 3.851 billion cubic metres of gas over a period of 21 years.

Implementation of Agreements between Government and Municipal Doctors Association of Delhi

671. MISS SAROJ KHAPARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the agreements entered into between Government and the Municipal Doctors' Association of Delhi in 1987 and 1989 in respect of cadre review have not so far been implemented; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Recommissioning of Maharashtra Gas Cracker Complex at Nagothane

672. MISS SAROJ KHAPARDE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Maharashtra Gas Cracker Complex of Indian Petrochemicals Corporation Ltd. at Nagothane in Raigarh District is expected to be recommissioned shortly; and